

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

C.P.(I.B) No.688/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2020**

Name of the Company: Rameshwar Transport Co Pvt Ltd
V/s
Inox Wind Infrastructure Services Ltd

Section : For Withdrawal

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.

2.

**ORDER
(through video conferencing)**

The Order is pronounced in the open court vide separate sheet.


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 1st day of June, 2020


**MANORAMA KUMARI
MEMBER JUDICIAL**

**BEFORE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

C.P.(IB) No. 688/NCLT/AHM/2019

In the matter of:

Rameshwar Transport Company Pvt. Ltd.,
Rameshwar Chamber, Nr. Minaxi Park,
N.H. way 8, Amraiwadi,
Ahmedabad, Gujarat- 380026

Petitioner

Versus

Inox Wind Infrastructure Services Ltd.
Survey No. 1837 & 1834 at Moje Jetlpur,
ABS Towers, Second Floor, Old Padra Road,
Vadodara Gujarat-390007.

Respondent

Order delivered on 01st June, 2020

**Coram: Hon'ble Ms. Manorama Kumari, Member (J)
Hon'ble Mr. Chockalingam Thirunavukkarasu, Member (T)**

Order

[Per: Ms. Manorama Kumari, Member (Judicial)]

1. A pursis from the side of the Petitioner is received requesting the withdrawal of the instant matter.
2. It is submitted that the instant C.P.(IB) No. 688/2019 was reserved for pronouncement of order on 11.02.2020. However, the parties arrived at settlement and entered into consent terms.
3. In view of the settlement between the parties, prayer of withdrawal of application is allowed.
4. Accordingly, the instant C.P.(IB) No. 688/ 2019 is dismissed as withdrawn.


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**


**MANORAMA KUMARI
MEMBER JUDICIAL**